

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 397 of 2020**

Ramesh Sardar

.... **Petitioner**

Versus

The State of Jharkhand

..... **Other Party**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner

:Mr. Vikash Kumar, Advocate

For the State

:Mr. Rajesh Kumar, A.P.P

04/Dated: 14.09.2020

1. Office to delete the name of Mr. Arun Kumar Pandey and mention the name of Mr. Rajesh Kumar, as the counsel for the State, in the cause list.
2. Learned A.P.P is praying for time to procure the statement recorded under Section 164 Cr.P.C and the neatly typed copy of the post-mortem report.
3. On prayer of the learned A.P.P, office to list this case on **08.10.2020.**

(AMITAV K. GUPTA, J.)

Rohit/-